

1	<i>Expenditure</i>	<i>%age Progress</i>
	<i>(Rs. in crores)</i>	
	2	3
1981-82	1.25	0.5
1982-83	0.84	1.3
1983-84	1.02	2.3
1984-85	2.66	4.5
1985-86	2.07	5.7
1986-87	1.71	6.5
1987-88	5.58	9.5
1988-89	11.70	14.0
1989-90	12.70 (Budgetted)	18.7 (Expected)

(b) Within the overall availability of funds for new lines, allocation for this project has been enhanced during the last few years.

Issue of Letters of Intent to Maharashtra

13. SHRI SUDAM DESHMUKH: Will the Minister of INDUSTRY be pleased to state:

(a) the details of Letters of Intent and Industrial Licences issued in the Vidarbha region of Maharashtra during the last three years; and

(b) how many Letters of Intent were converted into Industrial Licences in Vidarbha during this period?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) : (a) and (b). A total number of 530 Letters of Intent and 242 Industrial Licences were issued in favour of Maharashtra State during the last three years i.e. from

1987 to 1989. Of these, a total number of 37 Letters of Intent and 19 Industrial Licences by way of conversion of Letters of intent were issued for location in the Vidarbha region of Maharashtra State during the above period.

Details, such as name and address of the Undertaking, location, item(s) of manufacture and capacity in respect of all Letters of Intent and Industrial Licences issued are published regularly by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are being sent to the Parliament Library regularly.

Payment of Compensation in Train Accidents

14. SHRIMADAN LAL KHURANA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of claims arose for compensation on the death of passengers in train accidents during the last twelve months;

(b) the rate at which compensation was paid; and

(c) how many of these claims are still pending for payment, the reasons therefor and the steps taken to expedite the settlement thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) 116.

(b) Rs. 1 lakh in each case of death.

(c) 115 claims are pending settlement. Compensation is awarded by the Railway Claims Tribunal which is a judicial body. Award has been given in 12 cases. Payment has been made in one of these cases and balance are under process of payment. Railway Administration give all possible assistance to the claimants for filing their claims. An ex-gratia amount of Rs. 9,85,000 has been paid to the next of kith of the dead passengers.

Trade agreement between British Overseas Development Authority and Coal India Limited

15. SHRI HARADHAN ROY: Will the Minister of ENERGY be pleased to state:

(a) whether a representative of the British Overseas Development Authority had recently come to India and met the Chairman, Coal India Limited in Calcutta;

(b) if so, the details thereof and the purpose of the visit;

(c) whether any trade agreement was arrived at between them; and

(d) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes, Sir. Mr. T.P. Lankester, Permanent Secretary, Overseas Development Administration made a courtesy call on Chairman, Coal India Limited in his office in Calcutta on 19th

January, 1990.

(c) No, Sir.

(d) Does not arise.

[*Translation*]

Train Accident at Nonapar Station

16. SHRI HARSH VARDHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons killed and injured in the train accident on 1 January, 1990 at Nonapar station of North Eastern Railway; and

(b) the steps taken to provide relief and assistance to the victims?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) 10 passengers suffered minor injuries. One railway employee was killed, 2 suffered grievous injuries and another sustained minor injuries.

(b) Medical assistance was rendered to the injured persons at the site of accident. 2 grievously hurt railway employees were brought to Gorakhpur and admitted in Railway hospital. Rs. 11,750/- was disbursed as ex-gratia relief.

Conversion of Salempur-Barhaz Railway Line

17. SHRI HARIKEWAL PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal for conversion of Salempur-Barhaz railway line on North Eastern Railway; and

(b) if so, the total expenditure likely to be incurred thereon and the time by which this work will be completed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) There is no